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Title: The Minister of Parliamentary Affairs laid a statement regarding Government Business for the week commencing the 28<sup>th</sup> November, 2011.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):

With your permission, Sir, I beg to lay the Government Business during the week commencing Monday, the 28<sup>th</sup> of November, 2011, consisting of:-

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Discussion and voting on Second Supplementary Demands for Grants (General) for 2011-12.
3. Introduction, consideration and passing of the related Appropriation Bill.
4. Consideration and passing of the following Bills: -
  - (a) The Constitution (One Hundred and Eleventh Amendment) Bill, 2010.
  - (b) The Life Insurance Corporation (Amendment) Bill, 2009.
  - (c) The Cable Television Networks (Regulation) Amendment Bill, 2011.
  - (d) The Petroleum and Minerals Pipelines (Acquisition of Right to User in Land) Amendment Bill, 2010.
5. Consideration and passing of the Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010, after it is passed by Rajya Sabha.

...(Interruptions)

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